

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.906**  
TO BE ANSWERED ON 23.07.2021

**HOMES FOR DESTITUTE MENTALLY RETARDED CHILDREN**

906. SHRIMATI SARMISTHA SETHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Government run homes for destitute mentally retarded children presently operational in the country, State/UT-wise;
- (b) the average occupancy rate in these homes;
- (c) the details of treatment offered at these homes to improve their medical condition;
- (d) whether the Government proposes to set up more such homes in the near future; and
- (e) if so, the details thereof along with the steps taken by the Government in this regard?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SRIMATI SMRITI ZUBIN IRANI)

(a) to (b): As per Section 2 (14) (iv) of Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act), a child who is mentally ill or mentally or physically challenged or suffering from terminal or incurable disease, having no one to support or look after or having parents or guardians unfit to take care, if found so by the Juvenile Justice Board or the Child Welfare Committee is included as a "child in need of care and protection" (CNCP), among others and Section 2(14) (vi) of the JJ Act, defines CNCP as ones who does not have parents and no one is willing to take care of, or whose parents have abandoned or surrendered him. The primary responsibility of execution of the Act lies with the State/UTs. As per the information provided by the State/UT Governments, as on date, the number of Child Care Institutions (CCIs) including children with special needs in the country supported under Child Protection Services scheme is **Annexed**.

(c) to (e): Funds in the form of 'Grants-in-Aid' are provided by the Ministry of Women and Child Development to the States/UTs under Child Protection Services (CPS) scheme for CCIs. Additional financial support is given for the CCIs having children with special needs i.e. children who are either affected by substance abuse or who are mentally or physically challenged. The scheme provides for purchase of specialised equipments and materials like Psychological test materials, training materials for speech and language, teaching materials wheel chairs, crutches, etc. In order to build capacities of child protection professionals and to address mental health concerns pertaining to children, Ministry is supporting SAMVAD center at NIMHANS. The fund sanctioned for the construction of such homes are demand driven and financial assistance is provided to only those States/UTs who submits their proposal for the same as per the scheme guidelines.

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**Annexure****Annexure to part (a) & (b) of the Lok Sabha Unstarred Question No.906 for answer on 23.07.2021 raised by Shrimati Sarmistha Sethi regarding "Homes For Destitute Mentally Retarded Children".****The State/UT-wise number of CCIs including children with special need under CPS Scheme as on 31.03.2021.**

S. No.	State	Institutional Care [Homes]		Open Shelters		Specialised Adoption Agencies	
		No. Assisted	Beneficiaries	No. Assisted	Beneficiaries	No. Assisted	Beneficiaries
1	Andhra Pradesh	72	2745	6	145	14	122
2	Arunachal Pradesh	5	185	0	0	1	10
3	Assam	42	1464	6	82	19	78
4	Bihar	40	1647	0	0	25	197
5	Chhattisgarh	66	1971	9	79	12	119
6	Goa	20	557	2	225	2	16
7	Gujarat	62	1766	3	55	13	125
8	Haryana	31	1546	14	414	7	57
9	Himachal Pradesh	32	1208	3	48	1	8
10	Jammu and Kashmir	14	759	0	0	0	0
11	Jharkhand	40	1582	5	83	10	102
12	Karnataka	87	3012	35	912	31	379
13	Kerala	29	452	4	74	11	65
14	Madhya Pradesh	65	2426	9	340	26	210
15	Maharashtra	77	3361	7	175	18	180
16	Manipur	54	1565	17	333	9	68
17	Meghalaya	44	807	4	160	4	8
18	Mizoram	43	969	0	0	7	49
19	Nagaland	37	642	3	113	4	15
20	Orissa	94	6833	12	296	27	263
21	Punjab	19	604	0	0	6	77
22	Rajasthan	104	4610	21	384	21	136
23	Sikkim	16	450	3	50	3	19
24	Tamil Nadu	197	13465	11	144	21	210
25	Tripura	24	730	4	58	6	44
26	Uttar Pradesh	75	4092	20	487	25	386
27	Uttarakhand	23	337	4	124	5	50
28	West Bengal	70	4010	37	925	25	322
29	Telangana	40	1306	0	0	11	320
30	Andaman & Nicobar	10	359	0	0	1	1
31	Chandigarh	6	277	0	0	2	20
32	Dadra & Nagar Haveli and Daman & Diu	1	25	1	25	1	10
33	Ladakh	0	0	0	0	0	0
34	Lakshadweep						
35	Delhi	28	1196	9	254	3	50
36	Puducherry	25	906	1	15	2	35
	<b>Total</b>	<b>1592</b>	<b>67864</b>	<b>250</b>	<b>6000</b>	<b>373</b>	<b>3751</b>